

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	<b>A No 96 /19</b>	M/s. Jaiprakash Power Ventures Ltd. Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	279/2019 Dated 18/01/2019	11/03/2019		<b>25/03/2019</b>  <b>Court - I</b>
2.	<b>A No 91/19</b>	The Supreme Industries Private Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	194/2019 Dated 14/01/2019	11/03/2019		<b>25/03/2019</b>  <b>Court - II</b>
3.	<b>A No 92/19</b>	Asahi India Glass Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	06/2019 Dated 02/01/2019	13/03/2019		<b>25/03/2019</b>  <b>Court - II</b>
4.	<b>A No 93/19 &amp; IA 427/19</b> (IA 427/19 – Exemption from filing certified copy of the impugned order)	M/s. SEI Green Flash Private Ltd. Vs. Andhra Pradesh Electricity Regulatory Commission & Anr.	88/2019 Dated 08/01/2019	13/03/2019		<b>26/03/2019</b>  <b>Court - I</b>
5.	<b>IA 430/19 in DFR No 277/19</b> (IA 430/19 – Delay in filing)	Tata Power Trading Company Limited Vs. Haryana Electricity Regulatory Commission & Anr.	277/2019 Dated 18/01/2019	14/03/2019		<b>26/03/2019</b>  <b>Court - II</b>
6.	<b>A No 94/19 &amp; IA 431/19</b> (IA 431/19 – Exemption from filing certified copy of the impugned order)	M/s. SEI Arushi Private Ltd. Vs. Andhra Pradesh Electricity Regulatory Commission & Anr.	90/2019 Dated 08/01/2019	14/03/2019		<b>26/03/2019</b>  <b>Court - I</b>
7.	<b>A No 95/19 &amp; IA 432/19</b> (IA 432/19 – Exemption from filing certified copy of the impugned order)	M/s. Rain Coke Ltd. Vs. Andhra Pradesh Electricity Regulatory Commission & Anr.	89/2019 Dated 08/01/2019	14/03/2019		<b>26/03/2019</b>  <b>Court - I</b>
8.	<b>IA 433/19 in DFR No 4984/18</b> (IA 433/19 – Delay in filing)	Greenko Bydhil Hydro Power Pvt. Ltd. Vs. Central Electricity Regulatory Commission & Ors.	4984/2018 Dated 17/12/2018	14/03/2018		<b>27/03/2019</b>  <b>Court - I</b>

<b>9.</b>	<b>A No 97/19 &amp; IA 435/19</b> (IA 435/19 – For Stay)	West Bengal State Electricity Transmission Company Limited Vs. Central Electricity Regulatory Commission & Ors.	189/2019 Dated 14/01/2019	14/03/2019		<b>09/04/2019</b> (As per request for Ld. Counsel)  <b>Court - II</b>
<b>10.</b>	<b>A No 98/19</b>	M/s. Nagreeka Exports Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	195/2019 Dated 14/01/2019	15/03/2019		<b>25/03/2019</b>  <b>Court - II</b>

**Dated: 19/03/2019**

**Sd/-  
Dy. Registrar**